

**FURTHER REVISED**

**DATE-WISE PROGRAMME OF THE BUSINESS TO BE  
TRANSACTIONED BY THE PUNJAB VIDHAN SABHA  
DURING ITS FOURTH SESSION ON THE 27<sup>TH</sup> MARCH,  
2018 TO 28<sup>TH</sup> MARCH, 2018.**

Tuesday, the 27<sup>th</sup> March, 2018  
(10.00 A.M.)  
(Morning Sitting)

- i) Resumption of Discussion on Governor's Address.  
(To be concluded)
- ii) General Discussion on Budget Estimates for the  
year 2018-19.

Tuesday, the 27<sup>th</sup> March, 2018  
(3.30 P.M.)  
(Afternoon Sitting)

- Resumption of General Discussion on Budget  
Estimates for the year 2018-19.  
(To be concluded)

Wednesday, the 28<sup>th</sup> March, 2018  
(10.00 A.M.)

- i) Discussion and Voting on Demands for Grants in  
respect of Budget Estimates for the year 2018-19.
- ii) Appropriation Bill in respect of Budget Estimates  
for the year 2018-19.
- iii) Motion regarding constitution of Elected  
Committees of the Punjab Vidhan Sabha for the  
year 2018-19.
- iv) Motion under Rule 16 regarding adjournment of  
the House sine-die.
- v) Legislative Business.

**CHANDIGARH :  
THE 26<sup>TH</sup> MARCH, 2018.**

**SHASHI LAKHANPAL MISHRA,  
SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

No. 9-LA-2018/ 6198, dated Chandigarh, the 26<sup>th</sup> March, 2018.

No. 9-LA-2018/ 6199, dated Chandigarh, the 26<sup>th</sup> March, 2018.

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*Balsir Kaur*  
**SUPERINTENDENT,  
for SECRETARY.**

*Balsir Kaur*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh